

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) and (b) An analysis of ground water level data collected during the period May, 2001-May, 2010 has indicated decline (>4 meter) in ground water levels in some parts of the States/UTs of Chandigarh, Delhi, Haryana, Jammu and Kashmir, Jharkhand, Maharashtra, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal. Decline more than 4 meters in ground water level has been observed in Banda, Chitrakoot, Hamirpur, Jalaun, Jhansi and Mahoba districts in Bundelkhand region of Uttar Pradesh.

(c) and (d) During Eleventh Plan, Government of India has sanctioned schemes namely [Ground Water Management and Regulation] for Demonstrative Projects on Rain Water Harvesting and Artificial Recharge to Ground Water, [Artificial Recharge of Ground Water through Dugwells] and [Repair, Renovation and Restoration (RRR) of Water Bodies] for rain water harvesting and ground water recharge on cluster approach. The outlays under the schemes are Rs. 100 crore, Rs. 1798.71 crore and Rs. 2750 crore respectively. Priority is accorded to drought prone areas under these schemes.

In addition, water harvesting and ground water recharge is one of the major component of watershed programmes being implemented by the Ministry of Agriculture and Department of Land Resources. The special package launched by the Government of India for Drought Mitigation and a comprehensive package for Integrated Development of Bundelkhand regions of Uttar Pradesh and Madhya Pradesh also addresses issue of enhancing ground water recharge.

Area under irrigation

3334. SHRI SHYAMAL CHAKRABORTY: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the area under irrigation during the period First Five Year Plan to Tenth Five Year Plan, Plan-wise;
- (b) the growth rate of irrigation in the country; and
- (c) by when Government is expecting to cover irrigation facilities in all agricultural land in the country?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) The details of irrigation potential created during First Plan to Tenth Plan is given in the Statement (See below).

(b) The average rate of growth in the created irrigation potential during the First Plan to Tenth Plan is about 1.47 Million Hectares per year.

(c) The ultimate irrigation potential has been assessed to be about 139.9 Mha against which creation of irrigation potential of about 102.7 Mha has been reported by the States up to the end of Tenth Plan. Creation of irrigation potential of 5.51 Mha has also been reported during the first three years of Eleventh Plan. The revised target of creation of irrigation potential during Eleventh Plan is about 9.5 Mha. The report of the Task Force on Irrigation constituted by the Planning Commission has assessed that most of the ultimate irrigation potential would be

created by Thirteenth Plan. Further, additional irrigation potential of about 35 Mha is also envisaged Inter-Basin Water Transport.

Statement

Details of irrigation potential created during First Plan to Tenth Plan

(in million hectare)

| Plan | Irrigation potential created during the Plan period |
|--------------------------|---|
| First Plan (1951-1956) | 3.66 |
| Second Plan (1956-1961) | 2.82 |
| Third Plan (1961-1966) | 4.49 |
| Annual Plans (1966-1969) | 3.53 |
| Fourth Plan (1969-1974) | 7.10 |
| Fifth Plan (1974-1978) | 7.82 |
| Annual Plans (1978-1980) | 1.59 |
| Sixth Plan (1980-1985) | 8.61 |
| Seventh Plan (1985-1990) | 11.31 |
| Annual Plans (1990-1992) | 4.56 |
| Eighth Plan (1992-1997) | 5.17 |
| Ninth Plan (1997-2002) | 7.69 |
| Tenth Plan (2002-2007) | 8.82 |

Allocation under Centrally sponsored schemes

3335. SHRI RAM KRIPAL YADAV: Will the Minister of WATER RESOURCES be pleased to state:

(a) the amount allocated under Centrally sponsored schemes under the Ministry to Bihar State during financial years 1998-2004 and 2004-10, scheme-wise and year-wise;

(b) the quantum of amount that have been released against above allocation during above period, scheme-wise and year-wise; and

(c) the quantum of amount that have already been spent by the Bihar?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) to (c) The details in respect to funds released to Government of Bihar under various Central Sector, Centrally Sponsored and State Sector Schemes, during the period from 1998-2004 and 2004-10 are given in the Statement (See below). Out of total release of Rs. 814.832 crores under various schemes, utilization of Rs. 735.242 crores has been reported by Government of Bihar.